

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, MUMBAI
REGIONAL BENCH**

Excise Miscellaneous Application No. 85378 of 2020

(On behalf of Appellant)

in

Excise Appeal No. 85202 of 2017

(Arising out of Order-in-Original No. 13/NVK/COMMR/RGD/16-17 dated 30.09.2016 passed by the Commissioner of Central Excise, Customs & Service Tax, Raigad)

Commissioner of Central Excise, Raigad

Appellant

Plot No.1, Sector 17, Khandeshwar,
Navi Mumbai 410 206.

Vs.

M/s. Astec Life Sciences Pvt. Ltd.

Respondent

B-17/16/18 & 21, MIDC, Tal. Roha,
Dist. Raigad, Maharashtra 402 106.

WITH

Excise Miscellaneous Application No. 85266 of 2020

(On behalf of Appellant)

in

Excise Appeal No. 85516 of 2017

(Arising out of Order-in-Appeal No. NGP/EXCUS/000/APPL/487-490/16-17 dated 04.01.2017 passed by the Commissioner of Central Excise & Customs (Appeals), Nagpur)

Commissioner of Central Excise, Nasik-II

Appellant

Kendriya Rajaswa Bhavan, R.G. Gadkari Chowk,
Nashik 422 002.

Vs.

M/s. Nashik Strips Pvt. Ltd.

Respondent

Plot No. 13-17 & 28-32, STICE,
Musalgaon, Sinnar, Dist. Nashik 422103.

AND

Excise Miscellaneous Application No. 85360 of 2020

(On behalf of Appellant)

in

Excise Appeal No. 86987 of 2017

(Arising out of Order-in-Appeal No. SK/144/Th-II/2017 dated 26.04.2017 passed by the Commissioner of Central Excise (Appeals), Mumbai-I)

Commissioner of CGST & Cen. Ex., Palghar

Appellant

Palghar

Vs.

M/s. Ally Pharma Options Pvt. Ltd.

Respondent

Plot No. J-7, MIDC, Tarapur,
Boisar, Dist. Palghar 401 506.

Appearance:

Shri N.N. Prabhudesai, Superintendent, Authorised Representative for the Appellant
None for the Respondents

CORAM:

HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)
HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

FINAL ORDER NO. **A/86671-86673/2021**

Date of Hearing: 16.08.2021

Date of Decision: 16.08.2021

PER: BENCH

Revenue has filed these miscellaneous applications seeking withdrawal of appeals, as the amount involved in each of these three cases is less than that prescribed by litigation policy Circular F. No. 390/Misc/116/2017-JC dated 22.08.2019.

2. We have considered the miscellaneous applications.

3. The miscellaneous applications are allowed and the appeals dismissed as withdrawn.

(Order pronounced in the open court)

(Sanjiv Srivastava)
Member (Technical)

(Dr. Suvendu Kumar Pati)
Member (Judicial)

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